

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF PAREKH ALUMINEX LIMITED

Sr. No.	Particulars	Details
1.	Name of Corporate Debtor	Parekh Aluminex Limited
2.	Date of Incorporation of Corporate Debtor	01 September 1994
3.	Authority under which Corporate Debtor is incorporated/registered	Registrar of Companies, Mumbai
4.	Corporate identity number/Limited liability identity number of Corporate Debtor	L27203MH1994PLC080732
5.	Address of the Registered Office and Principal Office (If any) of the Corporate Debtor	601, Auto Commerce Centre, Kennedy Bridge, Nana Chowk, Grant Road, Mumbai – 400036.
6.	Date of closure of Insolvency Resolution Process	6 October 2020
7.	Liquidation commencement date of Corporate Debtor	7 October 2020 (Order received on 12 October 2020)
8.	Name and Registration number of the Insolvency Professional acting as liquidator	Name: Avil Menezes Reg No.: IBB/1PA-001/IP-P00017/2016-2017/10041
9.	Address and E-mail of the Liquidator, as registered with the Board	Address: 416, Crystal Paradise, Dattaji Salvi Marg, Off. Veera Desai Road, Next to Janki Centre, Above Pizaa Express, Andheri West, Mumbai – 400053. Email: avil@caavil.com
10.	Address and E-mail to be used for correspondence with the liquidator	Address: Same as point no. 9 Email: irp.parekh@gmail.com
11.	Last date for submission of claims	11 November 2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the Parekh Aluminex Limited on 7 October, 2020.

The stakeholders of Parekh Aluminex Limited are hereby called upon to submit their claims with proof on or before 11 November 2020 to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 14 October 2020
Place: Mumbai



Avil Menezes

Liquidator of Parekh Aluminex Limited
Reg No.: IBB/1PA-001/IP-P00017/2016-2017/10041